

Construction of Primary Health Centres

4919. SHRI S.S. OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether construction of some Primary Health Centres has not been completed by Andhra Pradesh due to shortage of funds;

(b) if so, the details thereof;

(c) whether the Union Government have provided funds of Andhra Pradesh for construction and completion of project of PHC during 1997-98;

(d) if so, the details thereof; and

(e) the steps taken by the Government to further the completion of the project?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) Out of 1317 Primary Health Centres in the State, 695 have their own buildings and the remaining 622 Primary Health Centres do not have their own buildings.

(c) and (d) During 1997-98 the funds for construction of buildings for Primary Health Centres were available to State Government earmarked under the Basic Minimum Services Sector in the State plan. A total amount of Rs. 390 lakhs was provided in the budget for construction of buildings for Primary Health Centres and Community Health Centres.

(e) The Government of Andhra Pradesh has a programme to complete the construction of incomplete buildings of Primary Health Centres by 31.3.2004, under the proposed Economic Restructuring Programme with World Bank aid.

Development Scheme for Border Area

4920. SHRI NEPAL CHANDRA DAS : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any demand for inclusion of whole of Karimganj District of Assam in the Inter-state Border area Development Scheme;

(b) if so, the details thereof; and

(c) the amount spent in Karimganj district of Assam under this Scheme?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The Government of Assam requested for inclusion of the Whole of Karimganj District under the Border Area Development Programme. As the spatial unit for this programme is the block and at present only four blocks of Karimganj district have an international border with Bangladesh, the request was not agreed to.

(c) Funds under the programme are allocated to the State of Assam as a whole and further spatial and schematic allocation is done by the State Level Screening Committee headed by the Chief Secretary. No details are therefore available.

[Translation]

ILO Conference

4921. SHRI VIJAY GOEL Will the Minister of LABOUR be pleased to state:

(a) the details of discussion on 'Child Labour' in the International Labour Conference held at Geneva recently;

(b) the approach of our country on this issue;

(c) whether other countries had also supported the view point of India in this conference; and

(d) if so, the conclusions drawn from that conference?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The Committee on Child Labour set up by the International Labour Conference in its 86th Session considered proposed conclusions with a view to adopting a Convention and Recommendation for adopting new standards on extreme forms of child labour. Most Governments were in favour of the proposed instruments and there was unanimity on elimination of extreme forms of child labour. However, while representatives of developed countries felt that it should be eliminated immediately, representatives of developing countries, including India, felt that it can be progressively eliminated looking to the ground realities.